

8

**O.A. No. 194 of 2012**

**Order dated: 07.09.2012**

CORAM:

Hon'ble Shri C.R.Mohapatra, Member (Admn.)

&

Hon'ble Shri A. K. Patnaik, Member (Judl.)

Mr. P.C.Panda, Ld. Counsel appearing for the Respondent-Railways, is present.

Mr. Achintya Das, Ld. Counsel for the applicant, has filed a memo dated 05.09.2012 and, accordingly, submits that the applicant has already got relief.

In view of the above, there remains nothing further to be adjudicated in this O.A. Accordingly, the O.A. stands disposed of being infructuous.



MEMBER (Judl.)

  
MEMBER(Admn.)

RK